Central Administrative Tribunal Principal Bench

CP No.817/2017 In OA No.3688/2017

New Delhi, this the 31st day of January, 2018

Hon'ble Mr. V. Ajay Kumar, Member (J) Hon'ble Ms. Nita Chowdhury, Member (A)

Sukh Chain Singh, Aged 23 years, S/o Shri Jagir Singh, Telephone Attendant & Dak Khallasi (TADK), Under CMD, N. Rly. Baroda House, New Delhi R/o H.No.5271, Gali Bahrat Nagar, Shora Kothi, Paharganj, New Delhi-110055.

...Applicant

(By Advocate : Ms. Sonika for Shri Yogesh Sharma)

Versus

- Shri Vishwesh Chaube,
 General Manager,
 Northern Railway, Baroda House,
 New Delhi.
- 2. Shri Nardev, Assistant Personal Officer (Admn.), Northern Railway HQ, Baroda House, New Delhi.

...Respondents

(By Advocate : Shri Satpal Singh)

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J) :-

When the matter was taken up for hearing, learned counsel for respondents while producing a speaking order dated 14.11.2017,

submits that they have fully complied with the orders of this Tribunal.

2. In the circumstances and in view of the substantial compliance of the orders of this Tribunal, the CP is closed. Notices are discharged. However, the applicant is at liberty to question the orders, now, passed by the respondents, if he is still aggrieved, in accordance with law.

(Nita Chowdhury) Member (A) (V. Ajay Kumar) Member (J)

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